

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.243 of 2013**

**Dated: 2<sup>nd</sup> December, 2013**

**LMJ Energy Infralogistic Ltd.**

**Versus**

**Petroleum & Natural Gas Regulatory Board**

**.... Appellant (s)**

**... Respondent (s)**

**ORDER**

As agreed by the Learned Counsels for the parties, post the matter on

**18.12.2013.**

Pr/rt

(Court Master)